

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 10

IA 2529/2024 in C.P. (IB)/3962(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 09.07.2024

NAME OF THE PARTIES: BANK OF BARODA V/s CHAMBER
CONSTRUCTION PVT. LTD.

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 2529/2024 –

1. Mr. Nausher Kohli, Advocate a/w Mr. Shreyansh Desai, Advocate i/b M/s. V. Deshpande & Co. appeared for the Applicant.
2. Mr. Shyam Kapadia, Advocate a/w Mr. Nayan Mahar, Ms. Smiti Tiwari, Advocate i/b Khaitan Legal Associates appeared for the Liquidator.
3. Mr. Aniruth Purusothaman, Advocate appeared for the Suspended Board.
4. Learned Counsel for the Applicant submits that reply was received yesterday night and also IA for impleadment of Respondent is still not on board. Registry is directed to expedite for listing of the impleadment of the Respondent application.
5. Learned Counsel for the Suspended Board has placed on record hard copies of the reply.
6. List this IA on **23.07.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)